

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-206/2013/2290/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati, the <sup>th</sup> 15 March, 2023.

Sub:- Extension of **earned leave**.

Ref:- Your letter No. JKD/2023/1189 dated 03.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of **earned leave for twelve days from 11.03.2023 to 22.03.2023 along with station leave permission, with the official vehicle, at own cost for the aforesaid period**, subject to admissibility of Child Care Leave, as per rules.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/2291-2291(A)/A, dated** , 15-03-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**